

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

SUPPLEMENTARY CAUSE LIST DATED 08.07.2022 (FRIDAY)

COURT –II (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Rakesh Kumar, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Contempt Case (AT) No. 10 of 2022 in Comp. App (AT) (Ins) No. 82 of 2017	Juggilal Kamapat Jute Mills Company Ltd. Vs. J K Cotton Spinning and weaving Mill Co. Ltd. & Ors.	C.S. Chauhan	Sameer Jain Himesh Thakur Ankita Shankar-R1 P K Bhalla Ashok Kr. Jain-R6s
2.	Contempt Case (AT) No. 12 of 2022 in Comp. App (AT) (Ins) No. 82 of 2017	JK Jute Mill Mazdoor Morcha Vs. Juggilal Kamapat Jute Mills Company Ltd. & Ors.	Bhaskar Aditya	

For Admission (After Notice)

3.	Comp. App. (AT) (Ins) No. 755 of 2021	Airwil Intellicity Social Welfare Society Vs. Ascot Projects Pvt. Ltd. & Ors.	Kumar Mihir	Sameer Rastogi-R3 Atul Sharma-R4
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For Hearing

4.	Comp. App. (AT) (Ins) No. 355 of 2021	Ariisto Alert Residents Association Vs. Prestige Estates Projects Ltd. & Ors.	Ritesh Khare	Viraj Parish Nitin Mishra-R1 Tishampati Sen Chintan Gandhi-R2
5.	Competition App. (AT) No. 03 of 2021	Supertech Ltd. Vs. Competition Commission of India & Anr.	G.R. Bhatia	Shama Nargis

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By order of Hon'ble Chairperson
-sd/-
Registrar